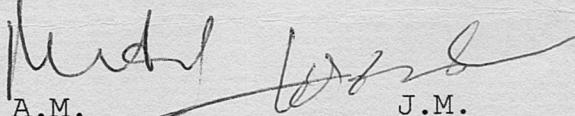
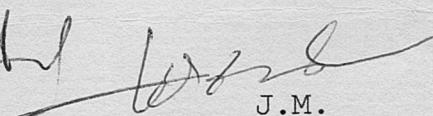


19.12.2005

Hon'ble Mr. K.B.S. Rajan, Member-J
Hon'ble Mr. A.K. Singh, Member-A

For Applicant : Sri R.C. Pathak

This application has been filed praying for a direction to the respondents to fix the applicant's seniority correctly. This case was already considered by the P.B. vide order dated 3.7.2004 by the P.B. in O.A. no. 2141/2002 Subsequently, Review filed in the said O.A. was also dismissed. Writ Petition against the said orders of the Tribunal was also dismissed on 31.1.2005. The counsel for the applicant submit that the case is covered by the judgment of the apex Court in the case of Anuradha Mukherjee (JT 1996 (3) SC 576). Be that as it may, there is no provision for filing of a fresh O.A. It is open to the applicant to approach the Tribunal (Principal Bench) if he so desires. The O.A. is dismissed, at the request of the counsel, as withdrawn.


A.M. 
J.M.

Girish/-